

C-31018/02/2019-Vig.
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi.
Dated : the 24th August, 2020

OFFICE MEMORANDUM

Sub: Appointment of Chief Vigilance Officer, in the Ministry of Law & Justice (Department of Legal Affairs and Legislative Department).

The undersigned is directed to state that the Competent Authority in the Ministry of Law and Justice in consultation with Central Vigilance Commission, has approved the appointment of **Shri R. S. Verma, Additional Secretary** in the Department of Legal Affairs, as the Chief Vigilance Officer of the Ministry of Law & Justice (Department of Legal Affairs and Legislative Department) on regular basis for a period of three years w.e.f. 03.01.2020.

2. It is requested that all communications pertaining to Vigilance matters intended for the Ministry of Law & Justice may accordingly be addressed to Shri R. S. Verma, Additional Secretary and Chief Vigilance Officer. His office and residential address and telephone number are as under:

Office

Room No. 408, 'A' Wing, 4th Floor,
Shastri Bhawan, Dr. Rajendra Prasad Marg,
New Delhi-110001.
Tel. No. 011-23384101

Residence

33, 1st Floor, Begumpur Park,
Near Malviya Nagar, New Delhi.


(Raghunathan V. V.)

Under Secretary to the Govt. of India
Tel. No. 011-23388763

To

1. All Ministries/Departments of the Government of India.
2. Central Vigilance Commission, Satarkta Bhawan, GPO Complex, INA, New Delhi with reference to their OM No. 98/CVO/42/447954 dated 21.02.2020.
3. Central Bureau of Investigation, CGO Complex, Lodhi Road, New Delhi.
4. Secretary, Union Public Service Commission, Dholpur House, New Delhi.
5. Shri R. S. Verma, Additional Secretary & CVO, Department of Legal Affairs, New Delhi.
6. PS to Hon'ble MLJ.
7. PPS to Law Secretary/PPS to Secretary, Legislative Department.
8. Dy. Secretary & CPIO, Department of Legal Affairs.
9. The President, ITAT, Mumbai.
10. Under Secretary, Law Commission of India.
11. Incharge Branch Secretariats Kolkata/Mumbai/Chennai/Bengaluru.
12. All Officers/Sections of the Department of Legal Affairs / Legislative Department.
13. Service Book / Personal File of the Officer / Office Order File.